

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 940**

**TO BE ANSWERED ON THE 13<sup>TH</sup> DECEMBER, 2022/ AGRAHAYANA 22, 1944  
(SAKA)**

**LOSSES CAUSED BY NATURAL CALAMITIES**

**940. SHRI RAVNEET SINGH BITTU:  
SHRI THIRUNAVUKKARASAR SU:  
SHRI PARBATBHAI SAVABHAI PATEL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware that many States in the country were badly affected due to incessant rain, flash floods, landslides, cloudburst, etc. in the recent months due to southwest monsoon rains;**

**(b) if so, the details thereof along with the total number of persons killed, displaced, missing, total loss of cattle, property, etc., State/UT-wise;**

**(c) whether the teams of National Disaster Response Force (NDRF) were deputed to assist all the affected States and also to assess the damages there;**

**(d) if so, the details thereof along with the assistance/relief provided by the Government, State/UT-wise particularly in Gujarat during the last three years; and**

**(e) the details of any comprehensive policy being worked out by the Government to minimize damages due to such natural calamities in the future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) and (b): The State-wise data on the losses caused due to natural calamities is not maintained centrally by this Ministry. However, as per**

**information furnished by affected States, details of losses due to natural calamities during the year 2022-23 (as on 05.12.2022) are given in Annexure-I.**

**(c) and (d): During the South-West Monsoon, 2022 (from 01.04.2022 to 31.10.2022), the teams of National Disaster Response Force remain deployed in various parts of the country viz. Assam, Andhra Pradesh, Arunachal Pradesh, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Kerala, Bihar, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan, Telangana, Tripura, Uttar Pradesh, Odisha and Uttarakhand for floods/ rains/ cloudbursts. During deployment, National Disaster Response Force teams rescued 1915 persons, evacuated 35498 persons, 1061 livestock, retrieved 41 dead bodies and provided medical assistance to 289 needy people and assisted the respective State administration in distribution of relief materials.**

**Besides, during the aforesaid period, the National Disaster Response Force teams also responded to various landslide incidents, which took place across the States of Manipur, Uttarakhand, Kerala, Assam, Himachal Pradesh and UT of Jammu and Kashmir. Teams evacuated 40 persons and retrieved 57 dead bodies.**

**Further, as per the National Policy on Disaster Management, the primary responsibility for disaster management, including disbursement of relief to the affected people on the ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters including flood from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with the Government of India's approved items and norms. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).**

**The allocation of SDRF to States is based on the recommendations of successive Finance Commissions, set up under Article 280 of the Constitution, from time to time. Further, the disbursement of assistance from SDRF and NDRF is governed by the Guidelines and Items and Norms of assistance, which are framed in consultation with all Stakeholders, including States and are available on Ministry of Home Affairs website <https://ndmindia.mha.gov.in>. The State-wise details of allocation and releases from SDRF and NDRF during last three years i.e. 2019-20 to 2021-22 are given in Annexure-II.**

**(e): The Government has brought about a paradigm shift in the approach to disaster management from a relief-centric to a holistic and integrated approach covering the entire gamut of disaster management encompassing prevention, mitigation, preparedness, response, relief, recovery and reconstruction. In pursuance to the Disaster Management Act, 2005, the National Policy on Disaster Management (NPDM) had been issued in 2009. It aims to build a safe and disaster resilient India by developing a holistic, proactive, multi-disaster oriented and technology driven strategy through a culture of prevention, mitigation, preparedness and response.**

**Besides, in accordance with the provisions of the Disaster Management Act, 2005 and NPDM, 2009, the National Disaster Management Authority (NDMA) had prepared the National Disaster Management Plan (NDMP) in 2016 and further revised it in 2019, providing there in a framework and responsibility matrix to all Government agencies at National, State and District level covering all facets of disaster management cycle.**

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**Details of damages as reported by States/ UTs due to natural calamities during 2022-23 (As on 05.12.2022)**

(Provisional)

Sl. No.	State/ UT	2022-23 (As on 05.12.2022)			
		Human lives lost (No.)	Livestock lost (No.)	Houses/ huts damaged (No.)	Crops area affected (in hactare)
1	Andhra Pradesh	7	291	13,573	6,928
2	Arunachal Pradesh	23	49	1,045	96
3	Assam	200	1,514	2,01,522	2,44,000
4	Bihar	70	--	140	37,000
5	Chhattisgarh	95	533	1,445	458
6	Gujarat	189	1,457	6,762	--
7	Goa	1	--	88	--
8	Haryana		--	--	--
9	Himachal Pradesh	42	940	2551	7,880
10	Jharkhand		--	--	--
11	Karnataka	127	1,289	45,465	10,06,455
12	Kerala	76	161	2,216	--
13	Madhya Pradesh	284	997	6,646	--
14	Maharashtra	206	4,301	3,592	--
15	Manipur	53	--	--	--
16	Meghalaya	43	570	5,587	1,494
17	Mizoram		--	1	--
18	Nagaland	13	10,000	1,957	--
19	Odisha	11	229	9,693	1,36,323
20	Punjab	22	203	1,888	82,727
21	Rajasthan	91	184	25	--
22	Sikkim	8	126	1,013	183
23	Tamil Nadu	16	508	435	1,53,011
24	Telangana	39	1,574	14,858	--
25	Tripura	13	1	2,476	--
26	Uttar Pradesh	53	68	3,267	2,13,018
27	Uttarakhand	86	407	1,218	--
28	West Bengal		--	--	--
31	Ladakh		--	--	--
29	Jammu & Kashmir	16	--	--	--
30	Puducherry		999	16	9
<b>Total</b>		<b>1,784</b>	<b>26,401</b>	<b>3,27,479</b>	<b>18,89,582</b>

**STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASE OF FUNDS UNDER SDRF AND NDRF DURING LAST THREE YEARS  
I.E. 2019-20 TO 2021-22**

(Rs. in crore)

Sl.No.	State	Allocation under SDRF including Centre and State share			Centre's Share of SDRF Released			Release from NDRF (For all calamities)		
		2019-20	2020-21	2021-22	2019-20	2020-21	2021-22	2019-20	2020-21	2021-22
1.	Andhra Pradesh	534.00	1192.80	1192.80	324.15	895.20	895.20	570.91	657.029	351.43
2.	Arunachal Pradesh	63.00	222.40	222.40	56.70	200.00	200.00	--	59.34	--
3.	Assam	559.00	686.40	686.40	503.10	617.60	617.60	--	44.37	--
4.	Bihar	570.00	1510.40	1510.40	631.12	1132.80	1132.80	953.17	1255.27	1038.96
5.	Chhattisgarh	292.00	460.80	460.80	177.30	345.60	345.60	--	--	--
6.	Goa	4.00	12.00	12.00	4.20	9.60	9.60	--	--	--
7.	Gujarat	856.00	1412.00	1412.00	886.80	1059.20	1059.20	--	--	1000.00
8.	Haryana	374.00	524.00	524.00	227.10	392.80	392.80	--	--	--
9.	Himachal Pradesh	287.00	363.20	363.20	197.23	327.20	327.20	518.06	2.90	--
10.	Jammu & Kashmir #	310.00	--	--	405.00	--	--	--	--	--
11.	Jharkhand	442.00	605.60	605.60	331.50	454.40	454.40	--	--	200.00
12.	Karnataka	336.00	843.20	843.20	204.00	632.80	632.80	3208.28	689.27	1623.30
13.	Kerala	225.00	335.20	335.20	136.65	251.20	251.20	--	--	--
14.	Madhya Pradesh	1066.00	1941.60	1941.60	647.10	1456.00	1456.00	1712.14	1891.79	600.50
15.	Maharashtra	1803.00	3436.80	3436.80	1352.25	2577.60	2577.60	5189.40	420.12	1056.39
16.	Manipur	23.00	37.60	37.60	30.60	33.60	33.60	--	26.53	--
17.	Meghalaya	29.00	58.40	58.40	38.70	52.80	52.80	--	16.52	--
18.	Mizoram	20.00	41.60	41.60	18.00	37.60	37.60	--	--	--
19.	Nagaland	12.00	36.80	36.80	10.80	32.80	32.80	176.52	1.335	--
20.	Odisha	909.00	1711.20	1711.20	552.00	1283.20	1283.20	3294.10	500.00	500.00
21.	Punjab	474.00	528.00	528.00	412.37	474.43	396.00	--	--	--
22.	Rajasthan	1340.00	1580.00	1580.00	1005.00	1184.80	1184.80	1949.59	68.65	--
23.	Sikkim	38.00	44.80	44.80	34.20	40.00	40.00	--	73.86	55.23
24.	Tamil Nadu	825.00	1088.00	1088.00	500.85	816.00	816.00	--	286.91	566.36
25.	Telangana	333.00	479.20	479.20	487.50	359.20	359.20	--	--	--
26.	Tripura	38.00	60.80	60.80	34.20	54.40	54.40	--	12.93	--
27.	Uttar Pradesh	820.00	2062.40	2062.40	849.30	1546.40	1546.40	--	--	--
28.	Uttarakhand	255.00	832.80	832.80	229.50	749.60	749.60	--	--	--
29.	West Bengal	628.00	1078.40	1078.40	650.40	808.80	808.80	958.33	2250.28	350.13
<b>TOTAL</b>		<b>13465.00</b>	<b>23186.40</b>	<b>23186.40</b>	<b>10937.62</b>	<b>17825.63</b>	<b>17747.20</b>	<b>18530.50</b>	<b>8257.11</b>	<b>7342.30</b>

# Now UT of Jammu and Kashmir and UT of Ladakh.

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